

Daily Board Date:-26.10.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO.	SUIT NO.	Parties Name	Advocate Name	Next Date
Order				
1	1089/14	AVDHUT J TOTE Vs 1. MS VARDHAMAN DEVELOPERS AND ORS	M.A.DUDHANE	
2	695/17	Amit L Nivangune Vs 1.MHADA 2.MBRRB	Anil S. Khratmol	
3	2832/19	Noor Ahmed Zahoor Ahmad Shaikh Vs Zahida Maqbool Shaikh	Kapil Shetye	
4	Counter Claim 04/15	Sumant Pandharinath Tote Vs 1.Mr. Avadhut J. Tote And Ors.	Yogesh S. Palve	
5	RP:293/19	M/s. Prabhat General Agency and Ors. Vs Mr. Manish Jhunjuwala	Yatin R. Shah	
Argument				
1	2434/08	SIKANDAR HIRAAJI GHANKAR Vs STATE OF MAHARASHTRA ORS	SURESH DUBEY	
2	7171/01	Ahmed Vazir parkar Vs Union of India and Ors	M S.S.V Pikale	
3	2141/14	Kundil Infrastructure Co. Ltd.Vs 1.Board of Directors of Reserve Bank of India & Ors	Mathews J Nedumpara	
4	972/17	Housing and urban Devl. Co. Ltd. Vs 1.Yuvraj S. Kudale & ors	Tanvir Shaikh	
3	Daily Board for Posting Diary			
1	St.4469/20			
2	St.4470/20			
3	St.4471/20			
4	St.4933/20			
5	St.4947/20			
6	St.4094/20	Reply		
7	Su.2279/18	NM/Hrg		
8	St.4539/20	NM/Hrg		

Daily Board Date:-27.10.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO.	SUTT NO.	Parties Name	Advocate Name	Next Date
S.CT.H.CT. TIME BOUND				
1	1404/17	1. Mr. Shashikant Tukaram Salvi & ors Vs 1.Mr. Mohammadali Yusuf Bagdadi & ors	Shri. L. K. Tripathi	
ARGUMENTS				
1	2784/10	MRS. JAYASHREE SURESH DHAGE Vs SURESH ARJUN GONBHARE AND ORS	VINAY M.BHATE	
Daily Board for Posting Diary				
1	Su.2179/04 (disp.off)	NM		
2	Su.2061/11 (disp.off)	NM		
3	St.2173/18	NM		
4	St.4485/20			
5	St.548/18 (disp.off)			
6	Su.1680/14			
7	St.3387/20			

Daily Board Date:-28.10.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO.	SUIT NO.	Parties Name	Advocate Name	Next Date
Judgment				
1	NM 1703/17 SU 750/17	Mr Ajya Prakash Matkar Vs 1.Assistant Municipal Commissioner	Mr Kantilal Hiralal Kanojia	
S.CT.H.CT. TIME BOUND				
1	875/11	OUR LADY OF VAILANKANNI AND PERPETUAL SUCCOUR Vs ST. MICHAELS CHURCH AND ORS.	PM. BHATT	
ARGUMENTS				
1	8477/86	PDR VIDEOTRONICS INDIA PRIVATE LIMITED Vs MAHA FILM STAGE AND CULTURAL DEVELOPMENT CORP LTD	MESSRS PATHARE DHRU AND CO	
2	630/17	Mrs. Madhavi Parshuram Kalvikatti Vs The State of Maharashtra	Avinash N. Patil	
3	Summary Suit 610/17 Summons for Judgt 193/17	Kakubhai P Mehta HUF Vs 1. Trincas Agencies and Commerce Pvt Ltd 2. Atul Bharani 3. Niliesh Bharani	Anil Agarwal	
CS NM ORDERS				
1	1853/14	MRS. PRIYA PRAKASH SAWARDEKAR Vs 1.THE CHIEF OFFICER 2.SMT.RUKMINI GOPAL KELKAR 3.MR.KASHINATH GOPAL KELKAR	MOHAN P PAWAR	
Daily Board for Posting Diary				
1	Su.151/11 (disp.off)			

Daily Board Date:-29.10.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO.	SUIT NO.	Parties Name	Advocate Name	Next Date
ORDER				
1	1075/15	Sun Video Amusement Parlour Vs 1. State of Maharashtra	Mr. Ashok M. Saraogi	
2	2132/16	Mr. Shivprasad Mangruram Kori Vs 1.Mrs. Pinky Sunil Ghosh & Ors	Mr. Vidnyan S.Daware	
3	4032/09	MANDLIK J JHAVERI Vs MHADA AND 5 ORS	ARVIND G SHAH	
4	4289/09	SURESH D MANGAONKAR AND 3 ORS Vs MHADA	PARAG B SHELKE	
Daily Board for Posting Diary				
1	Su.3348/19 (Disp.off)	NM/ reply		
2	Su.3243/13 (disp.off)	NM/reply		
3	St.4875/20			
4	St.4876/20			
5	St.4877/20			
6	St.4878/20			
7	St.4879/20			
8	St.4880/20			
9	St.4881/20			
10	St.4882/20			
11	St.4883/20			
12	St.4884/20			

Daily Board Date:-31.10.2020

HHJ.SHRI.S.R.SALUNKHE

SR. NO.	SUIT NO.	Parties Name	Advocate Name	Next Date
ARGUMENTS				
	664/10	SHRI NARAYAN A. MHAPHANKAR Vs THE HONING SECRETARY ORS	PR.MOSES Adv Mr. D.M.Trivedi	
	268/11	P. NARAYAN BASAPPA Vs THE MUMBAI METROPOLITAN REGION DEVL AUTH	O.PSINGH	
	1943/15	1.Yogesh Gavan Gaikwad & Ors Vs 1.Gavan Rajaram Gaikwad & Ors	M.M.Shetty	